

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**IA No.897/2020
And
CP (IB) No.47/Chd/Pb/2019**

**Under Section 9 of the
Insolvency & Bankruptcy
Code, 2016**

In the matter of:-

Tarun Gulati ...Petitioner-Operational Creditor

Versus

Kaya Blenders & Distillers Limited ...Respondent-Corporate Debtor

The Hon'ble Member (Technical) is on leave, hence the matter is
adjourned to 22.02.2021.

Sd/-
Court Officer

Feb., 05, 2021
AV